

ITEM NO.106

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.152/2013

TOFAN SINGH

Appellant(s)

VERSUS

THE STATE OF TAMIL NADU

Respondent(s)

WITH

Cr1.A. No. 836/2011 (II-B)

Cr1.A. No. 2214/2009 (II-B)

Cr1.A. No. 90/2017 (II-B)

Cr1.A. No. 344/2013 (II-B)

Cr1.A. No. 91/2017 (II-B)

Cr1.A. No. 835/2011 (II-B)

Cr1.A. No. 1826/2013 (II-C)

Cr1.A. No. 433/2014 (II-C)

Cr1.A. No. 1750/2009 (II-B)

Date : 17-01-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

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Ms. Liz Mathew, AOR

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Ms. Meena K Poullose, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**Criminal Appeal Nos.90/2017 and 91/2017 shall be taken up for hearing independently and hence, these appeals are de-tagged from the other matters and shall be listed on 24.01.2024.**

**On the request of the learned counsel appearing for the Narcotics Control Bureau, the hearing of the rest of the matters stand adjourned.**

**List on 24.01.2024.**

**(VIJAY KUMAR)  
COURT MASTER (SH)**

**(VIDYA NEGI)  
ASSISTANT REGISTRAR**